

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 1852
TO BE ANSWERED ON FRIDAY, DECEMBER 29, 2017
PAUSHA 08, 1939 (SAKA)

Making of PSUs Viable and Profitable

1852. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken or proposes to take any immediate and effective measures to make the Public Sector Undertakings (PSUs) viable and profitable; and
- (b) if so, the details thereof as on date and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

(a)& (b): Improvement in the performance of CPSEs is a continuous process and company specific measures in this regard are taken by the concerned administrative Ministries/Departments.

The Government has also delegated financial and operational powers to the Boards of Maharatna, Navratna and Miniratna and other profit making Central Public Sector Enterprises (CPSEs) in the areas of capital expenditure, investment in joint venture/subsidiaries, human resources management, entering into technology joint ventures or strategic alliance, etc. in order to provide flexibility in decision making so as to enable these CPSEs to improve their competitiveness and performance. Their performance is monitored under the MoU system by the Department of Public Enterprises.

Department of Public Enterprises, as the nodal department of CPSEs, has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/incipient sick and weak CPSEs". As per the guidelines, the administrative Ministries/Departments monitor the performance of CPSEs functioning under their control and take redressal measures.
